

No claims for compensation have been filed in any RCT and, as such, no compensation has been paid.

Decreased operation of goods trains in lockdown

†1541. SHRIMATI PHULO DEVI NETAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that there is a decrease in the operation of goods trains during the lockdown;

(b) if so, the decrease in number of goods trains as against the previous year;

(c) the quantity of goods transported through goods trains during the said period; and

(d) the amount of loss incurred by the Railways due to the decrease in the operation of goods trains and the reduction in freight traffic, the details thereof?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) and (b) Yes, Sir. Freight loading declined by 73.31 MT (164.57 Million Tonnes during the period 25.03.2020 to 31.05.2020 compared to 237.88 MT in the same period of previous year). The reduced loading led to corresponding decrease in the operation of goods trains.

(c) Indian Railways transported 164.57 Million Tonnes of freight through goods trains during this period (25.03.2020 to 31.05.2020).

(d) Due to decrease in operation of goods train and reduction in freight traffic in lockdown period, freight revenue of Indian Railways reduced by ₹7,959 crores compared to revenue in the same period of last year (? 14781.47 crores during the period 25.03.2020 to 31.05.2020 compared to ₹22740.47 crores in the same period of previous year).

Eviction of slum colonies from railway land

1542. SHRI P.L. PUNIA: Will the Minister of RAILWAYS be pleased to state:

(a) the number of slum colonies that could not be evicted by Railways due to lack of arrangement for their rehabilitation along with the details thereof; and

(b) whether Railways has discussed with States regarding rehabilitation of slum colonies.

†Original notice of the question was received in Hindi.